

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 1420 of 2019**

**IN THE MATTER OF:**

Karan Gambhir

...Appellant

Versus

Sajeve Bhushan Deora & Ors.

...Respondents

**Present**

**For Appellant: Mr. Karam Gandhi and Ms. Sudhisha, Advocates.**

**For Respondents: Mr. Saurabh Jain and Mr. Bhavishya Singh,  
Advocates for Respondent No.1.  
Mr. Sajeve Deora, Liquidator.**

**Mr. Sumesh Dhawan and Ms. Geetika Sharma,  
Advocates for Respondent No.2. – Indiabulls.**

**Mr. Rakesh Kumar and Himanshu Tanwar,  
Advocates for Respondent Nos.3 and 4.**

**With**

**Company Appeal (AT) (Insolvency) No. 1430 of 2019**

**IN THE MATTER OF:**

DD Real Estate Pvt. Ltd.

...Appellant

Versus

Sajeve Bhushan Deora, Liquidators for  
Forgings Pvt. Ltd. & Ors.

...Respondents

**Present**

**For Appellant: Mr. Abhijeet Sinha, Mr. Kamesh Vedula and Mr.  
Aditya Shukla, Advocates.**

**For Respondents: Mr. Saurabh Jain and Mr. Bhavishya Singh,  
Advocates for Respondent No.1.  
Mr. Sajeve Deora, Liquidator**

**Mr. Sumesh Dhawan and Ms. Geetika Sharma,  
Advocates for Respondent No.2. – Indiabulls.**

**Mr. Rakesh Kumar and Himanshu Tanwar,  
Advocates for Respondent Nos.3 and 4.**

**ORDER**

**23.01.2020** As prayed for Counsel for one of the Appellant(s), post these Appeal(s) 'for orders' on **30<sup>th</sup> January, 2020**. The Appeal(s) may be disposed of on the next date. No further adjournment shall be granted. Interim order to continue till the next date.

[Justice S. J. Mukhopadhaya]  
Chairperson

[Shreesha Merla]  
Member (Technical)